



सत्यमेव जयते



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

CAUSE LIST

02.05.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1589663	743070	MOHAN ASSOCIATES & ANAND AND ANAND	S. JAYARAM CHOUSHARY VS NBC UNIVERSAL	<u>B. KAYALVIZHI</u>
2	1589663	743074	MOHAN ASSOCIATES & ANAND AND ANAND	S. JAYARAM CHOUSHARY VS NBC UNIVERSAL	<u>B. KAYALVIZHI</u>
3	1589663	743069	MOHAN ASSOCIATES & ANAND AND ANAND	S. JAYARAM CHOUSHARY VS NBC UNIVERSAL	<u>B. KAYALVIZHI</u>
4	1589663	743068	MOHAN ASSOCIATES & ANAND AND ANAND	S. JAYARAM CHOUSHARY VS NBC UNIVERSAL	<u>B. KAYALVIZHI</u>
5	1589663	743067	MOHAN ASSOCIATES & ANAND AND ANAND	S. JAYARAM CHOUSHARY VS NBC UNIVERSAL	<u>B. KAYALVIZHI</u>
6	1468134	724169	MOHAN ASSOCIATES & MADAMSER & CO	MAX HYPERMARKET INDIA PVT.LTD VS MEX SWITCHGEARS LTD	<u>B. KAYALVIZHI</u>
7	4394132	1039922	PRG ASSOCIATES & S.SINGH & ASSOCIATES	AB AQUA MINERALS & BEVERAGES PVT.LTD VS ZIVOT HEALTH CARE PVT.LTD	<u>B. KAYALVIZHI</u>
8	4181501	1048534	VANCHINATHAN & ARJUN T.BHAGAT & CO	ANTONY MUTHU VS ASIAN PAINTS LIMITED	<u>B. KAYALVIZHI</u>
9	4407562	1160307	S.LOGANATHAN & SURANA AND SURANA	RINKY JAIN TRADING AS SHREE HARSHALI APPARELS VS J.G HOSIERY PVT.LTD	<u>B. KAYALVIZHI</u>
10	4461171	1058553	NEWTON REGINALD & LALJI ADVOCATES	DINESH KUMAR VS VIKAS CABLE INDUSTRIES	<u>B. KAYALVIZHI</u>
11	4153348	1046919	C. MANGAYARKARASI & SAIKRISHNA & ASSOCIATES	THE ROYAL STEELS VS LT OVERSEAS NORTH AMERICA INC	<u>B. KAYALVIZHI</u>



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1	1590829	802642	ASHOK KUMAR .DAGA & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INDUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
2	1590822	744519	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
3	1590814	744520	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
4	1590813	744518	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
5	1590816	744628	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
6	1590842	744517	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
7	1590837	744701	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>

8	1590823	744629	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
9	1590817	744626	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
10	1590815	744631	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
11	1590840	744630	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
12	1590830	744624	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
13	1590846	744625	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>
14	1590824	744700	MOHAN ASSOCIATES & VISHESH AND ASSOCIATES	ANGLO-FRENCH DRUGS AND INSUSTRIES LIMITED VS AGLOWMED LIMITED	<u>B. KAYALVIZHI</u>



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1	1668067	761117	G.SUDHAKAR & ZEUSIP	SALZER ELECTRONICS LTD & THE SWITCH ENGINEERING OY	<u>SHRI.M.HABIBULLA</u>
2	1903644	766030	ASEAN SAARC PATENT & TRADE MARK & G.SUDHAKAR	SCHUBERT & SALZER CONTROL SYSTEMS GMBH & SALER ELECTRONICS LIMITED	<u>SHRI.M.HABIBULLA</u>
3	4034303	1023831	MADHUSUDAN PUTTA	MEENAKSHI AGRO CHEMICALS & GODREJ AGROVET LIMITED	<u>SHRI.M.HABIBULLA</u>
4	4002726	1058787	M.SRICHARAN RANGARAJAN & K.GOWTHAM KUMAR & ADITYA NARAIN MISRA	TAMIL NADU ARYA SAMAJ EDUCATIONAL SOCIETY & DAV COLLEGE MANAGING COMMITTEE	<u>SHRI.M.HABIBULLA</u>
5	4295669	1090106	M.SRICHARAN RANGARAJAN & K.GOWTHAM KUMAR & ADITYA NARAIN MISRA	TAMIL NADU ARYA SAMAJ EDUCATIONAL SOCIETY & DAV COLLEGE MANAGING COMMITTEE	<u>SHRI.M.HABIBULLA</u>



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1	3880178	1014294	KALVA NIRMAL KUMAR	M/S MEDGENIX PHARMA INDIA PRIVATE LIMITED & CHARAK PHARMA PVT LTD	SHRI. SARIKA SAKHARAR. KADAM
2	4129351	1015203	S.VIDHYA & MADAMSER & CO.	KARTHIKEYAN .U & NEW SWAN MULTITECH LTD.	SHRI. SARIKA SAKHARAR. KADAM
3	3876419	1012774	C. VENKATASUBRAMANIAM & TRB LAW FIRM	HEERARAM CHOUDHARY ,SOLELY TRADING AS MAHADEV DISTRIBUTORS & HIRALAL	SHRI. SARIKA SAKHARAR. KADAM
4	4003272	1015036	N SATISH REDDY & S.KARUNAMOORTHY	ACS PHARMACEUTICALS & KARTHIK	SHRI. SARIKA SAKHARAR. KADAM
5	4188703	1016174	NADAR VENNILA & SUSHANT M. SINGH & ASSOCIATES	KERINCARE & CAVINKARE PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM



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S.N O	APPLICATION/ REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	1727087	771339	MARCMEDIUS & O.A SRINIVASA (ADVOCATE & IPR ATTRONEY)	MAYDEN VEDIC HERBAL RESEARCHES AND FORMULATIONS (INDIA) PI VS WINGS PHARMACEUTICALS	<u>B. KAYALVIZHI</u>
2	1046588	720915	MOHAN ASSOCITES & KRISHNA & SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED VS GODAVARI BIOREFINERIES LIMITED	<u>B. KAYALVIZHI</u>
3	1046590	720918	MOHAN ASSOCITES & KRISHNA & SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED VS GODAVARI BIOREFINERIES LIMITED	<u>B. KAYALVIZHI</u>
4	1046589	720916	MOHAN ASSOCITES & KRISHNA & SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED VS GODAVARI BIOREFINERIES LIMITED	<u>B. KAYALVIZHI</u>
5	1046586	720917	MOHAN ASSOCITES & KRISHNA & SAURASTRI ASSOCIATES LLP	COROMANDEL INTERNATIONAL LIMITED VS GODAVARI BIOREFINERIES	<u>B. KAYALVIZHI</u>
6	4120131	1041318	LAW AND RIGHTS & SAIKRISHNA & ASSOCIATES	SOVEREIGN AGRO TECH REFINERY PVT.LTD VS LT OVERSEAS NORTH AMERICA INC	<u>B. KAYALVIZHI</u>
7	4139713	1041340	G V S JAGANNADHA RAO & S. BALAJANAKI	CREATIVE GALAXY VS ARKA MEDIA WORKS ENTERTAINMENT LLP	<u>B. KAYALVIZHI</u>
8	4356393	1059945	L.R. SWAMI CO & MANGLA & ASSOCIATES	SHRRISHTI HEALTHCARE PRODUCTS (INDIA) PVT.LTD VS PANACEA BIOTEC PHARMA LIMITED	<u>B. KAYALVIZHI</u>



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1	1279401	201646	V.BALAKRISHNAN & H.P.SINGH	KARISON EXPORTS PVT.LTD & NIPPON AUDIOTRONIX LTD	<u>SHRI.M.HABIBULLA</u>
2	1302432	250973	REMFY & SAGAR	MUKESH KUMAR & CLUETT PEABODY & CO, INC	<u>SHRI.M.HABIBULLA</u>
3	1537139	739648	SELVAM & SELVAM	ORDAIN HEALTH CARE PVT.LTD & MEDLEY PHARNACEUTICALS LIMITED	<u>SHRI.M.HABIBULLA</u>
4	1550888	736438	ASHOK RAM KUMAR & A.SRINIVAS MURTHY & SAIKRISHNA & ASSOCIATES	TRINETHRA SUPERRETAIL PVT.LTD & LUXOR WRITING INSTRUMENTS PVT.LTD	<u>SHRI.M.HABIBULLA</u>
5	4864142	1122278	SNEHA MANJOORAN & R.K.DEWAN & CO	SRI VNM JEWELLERS & VENKATESH NAIK MOHANDAS & SONS	<u>SHRI.M.HABIBULLA</u>



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1	4265830	1023012	VANCHINATHAN & D.P AHUJA & CO	REKHA SRIKANT & D.P AHUJA & CO	SHRI. SARIKA SAKHARAR. KADAM
2	3645056	1015814	RAJASEKARAN ASSOCIATES & KHAITAN & CO LLP	GOFRUGAL TECHNOLOGIES PVT. LTD. & GANESH GRAINS LIMITED	SHRI. SARIKA SAKHARAR. KADAM
3	4077949	1017659	P.M GEORGEKUTTY & DILIP C. SAROJ	LOUDH AL ANFAR MANUFACTURING L.L.C & VIJAY KUMAR JAIN	SHRI. SARIKA SAKHARAR. KADAM
4	4056435	1028885	NADAR VENNILA & V RAVI	NOVAKON HEALTHCARE PVT.LTD & MICROLABS LTS	SHRI. SARIKA SAKHARAR. KADAM
5	3764174	1017735	TRADE MARK PROTEC CO.	AYURJEEVA PHARMA (INDIA) PVT LTD & THREE -N- PRODUCTS PVT. LTD.	SHRI. SARIKA SAKHARAR. KADAM



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1	986246	212693	ALMT LEGAL BANGALORE & TRADE MARK REGISTRATION BUREAU	VINOD KANJI SHAH & SHALIMAR CHEMICAL WORKS TLD	<u>SHRI.M.HABIBULLA</u>
2	1014593	195733	RAO & RAO & SAAR CHANDRA & ASSOICATES	D.RAMADEVI & HEINZ ITALIA S.R.L.	<u>SHRI.M.HABIBULLA</u>
3	1284561	206845	KRISHNAMURTHY AND CO & S.P.AHUJA & CO	ASH CHANDLER & CONSOLIDATED ARTISTS B.V	<u>SHRI.M.HABIBULLA</u>
4	1284561	206847	KRISHNAMURTHY AND CO & D.P.AHUJA & CO	ASH CHANDLER & CONSOLIDATED ARTISTS B.V	<u>SHRI.M.HABIBULLA</u>
5	1427571	736323	HARIKRISHNA S HOLLA & SUSHANT M.SINGH & ASSOICATES	GUNDREDDY AMARESHWARA RAO & VIRBAC ANIMAL HEALTH INDIA PVT.LTD	<u>SHRI.M.HABIBULLA</u>



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1	1443735	725771	DUA ASSOCIATES & DEPENNING & DEPENNING	NOSCH LABS PVT.LTD VS ROBERT BOSCH GMBH	<u>B. KAYALVIZHI</u>
2	1443734	725770	DUA ASSOCIATES & DEPENNING & DEPENNING	NOSCH LABS PVT.LTD VS ROBERT BOSCH GMBH	<u>B. KAYALVIZHI</u>
3	1443731	725769	DUA ASSOCIATES & DEPENNING & DEPENNING	NOSCH LABS PVT.LTD VS ROBERT BOSCH GMBH	<u>B. KAYALVIZHI</u>
4	1443732	735361	DUA ASSOCIATES & DEPENNING & DEPENNING	NOSCH LABS PVT.LTD VS ROBERT BOSCH GMBH	<u>B. KAYALVIZHI</u>
5	1473846	724929	BAGYA RAGHAVAN, ADVOCATE & L.R. SWAMI CO	SHODHAN BHANDARY VS JUICE JUNCTION	<u>B. KAYALVIZHI</u>
6	1473847	724930	BAGYA RAGHAVAN, ADVOCATE & L.R. SWAMI CO	SHODHAN BHANDARY VS JUICE JUNCTION	<u>B. KAYALVIZHI</u>
7	1402221	715555	L.R. SWAMI CO & BAGYA RAGHAVAN,ADVOCATE	KURYAL ARUN NAIK VS JUICE JUNCTION	<u>B. KAYALVIZHI</u>
8	1679725	761267	L.R. SWAMI CO & BAGYA RAGHAVAN,ADVOCATE	KURYAL ARUN NAIK VS JUICE JUNCTION	<u>B. KAYALVIZHI</u>



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1	4368476	1042387	RANJITHKUMAR D & SURANA AND SURANA	S.P.GANESH & KALEESUWARI REFINERY PVT.LTD	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
2	4159041	1008730	VANCHINATHAN	S.DASS KUMAR SOLE PROPRIETOR OF YALLI MARKETING & SUN PHARMACEUTICAL INDUSTRIES LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
3	4383087	1056279	POOJASHREE & ANAND AND ANAND	VENSKAB FOOD AND BEVERAGES PRIVATE LIMITED & VARUN TULI	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
4	4364166	1042252	DURGAPRASAD ULHAS GOHAD & ANAND AND ANAND	IMPERIALDINAMICO INNOVATIONS LLP & BEATS ELECTRONICS LLC	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
5	4056486	1043421	S.CHINNASAMY.ADVOCATE & KHAITAN & CO	M/S LONDON BAG WORKS & LYLA BLANC PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
6	4415679	1049717	TYAGI CERTIFICATIONS	HITESH SAINI & PAPPU FARISHTA	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
7	4365002	1042959	PATENTOMARK & TAJ TRADE MARK	NARAYANA SWAMY & SAFETY FOOTWEAR INDIA PRIVATE LIMITED	<u>MANJUNATH</u> <u>M.YARADAKERI</u>
8	4533810	1058425	UNIMARKS LEGAL SOLUTIONS & NEWTON REGINALD	NIRAIKULATHAN SHANMUGAVEL & DURAI PANDI	<u>MANJUNATH</u> <u>M.YARADAKERI</u>



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1	793877	175062	ASHOK KUMAR J. DAGA, ADVOCATE & VISHANI ASSOCIATES	GYANCHAND CHOUDHARY VS ZEE TELEFILMS LIMITED	<u>B. KAYALVIZHI</u>
2	1499441	725096	MANI BHARATHI S & S. ARCHANA	S. YOGARATNAM VS SARAVANA STORES	<u>B. KAYALVIZHI</u>
3	4014971	977807	C. PRAKASH & JAYA A MANGHWANI	OLIVIYA ORGANICS PVT.LTD VS HERBS DE OLIVIA	<u>B. KAYALVIZHI</u>
4	4315908	1034525	NADAR VENNILA & RAO & RAO	RAHUL SHARMA VS DRS LOGISTICS PVT.LTD	<u>B. KAYALVIZHI</u>
5	4313764	1033971	V RAVI & SUSHANT M.SINGH & ASSOCIATES	ANTHEM BIOPHARMA PVT.LTD VS VIRBAC ANIMAL HEALTH INDIA PVT.LTD	<u>B. KAYALVIZHI</u>
6	4318266	1034275	NADAR VENNILA & S. MAJUMDAR & CO	LOKESH M TRADING AS POWER HUB VS EXIDE INDUSTRIES LIMITED	<u>B. KAYALVIZHI</u>
7	1734379	770828	G. PARAMESH & M. UDAYAKUMAR	INTRA LABS INDIA PVT.LTD VS MEDOPHARM	<u>B. KAYALVIZHI</u>
8	1549435	742571	RAO & RAO & VIDHANI TRADE MARKS CO	P. KIRAN KUMAR VS G.D FOODS MFG (INDIA) PI	<u>B. KAYALVIZHI</u>
9	1846318	771291	AMBA CONSULTANCY SERVICES & LALJI ADVOCATES	DELTA PAPER MILLS LTD VS R.K. GOYAL PAPER PRODUCTS	<u>B. KAYALVIZHI</u>
10	1833033	771328	G. PARAMESH & SHUKLA TRADE MARK COMPANY	SENTHILVADIVU PRAKASH VS STADMED PVT.LTD	<u>B. KAYALVIZHI</u>
11	1716150	770472	ROA & RAO & Y.J. TRIVEDI & CO	YAGGINA LAKSHMI KANTRA RAO VS KAMAL PAPER CONVERTS	<u>B. KAYALVIZHI</u>



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1	1103647	736681	V.RAVI	Y N KUMARASWAMY RAJU & MICRO LABS LIMITED	<u>SHRI.M.HABIBULLA</u>
2	1553321	734799	ASHOK KUMAR J.DAGA & S.M.GUPTA & CO	KRISHNA Y. KHODE & P.P.JEWELLERS PVT.LTD	<u>SHRI.M.HABIBULLA</u>
3	3733977	1073838	MEGHA HARSHWAL & ANZAR M A	ZERGAM HAIDER RIZVI & AM SONS IMPEX PVT.LTD	<u>SHRI.M.HABIBULLA</u>
4	3733977	109894	MEGHA HARSHWAL & KRISHNA & SAURASTRI ASSOCIATES LLP	ZERGAM HAIDER RIZVI & SADEGH ZARGARZADEH	<u>SHRI.M.HABIBULLA</u>
5	3733977	1061596	MEGHA HARSHWAL & ARJUN T.BHAGAT & CO	ZERGAM HAIDER RIZVI & KAMRUDDIN IBRAHIM MEHSANIYA	<u>SHRI.M.HABIBULLA</u>



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1	4253408	1044574	VARALAKSHMI & M.VIJAYA KUMAR	GOTI SHYAMSUNDER & DADVAI SAI PRASAD BABU	<u>MANJUNATH M.YARADAKERI</u>
2	4053400	1046561	SAI RANJANA DONGARKAR & M.JAYA PRASAD & ADV SUNIL KUMAR	KAMALA CONSUMER CARE PRIVATE LIMITED & BAJAJ BAKEWELL UDYOG PVT.LTD	<u>MANJUNATH M.YARADAKERI</u>
3	4053400	1041511	SAI RANJANA DONGARKAR & M.JAYA PRASAD & R.K.DEWAN & CO	KAMALA CONSUMER CARE PRIVATE LIMITED & HERMES DISTILLERY PRIVATE LIMITED	<u>MANJUNATH M.YARADAKERI</u>
4	4354184	1040677	MARKS & RIGHTS	M/S ANTHUS PHARMACEUTICALS PRIVATE LIMITED & DR.REDDY'S LABORATORIES LIMITED	<u>MANJUNATH M.YARADAKERI</u>
5	4407485	1050490	NEWTON REGINALD & ZEUSIP ADVOCATES LLP	SARA TASNEEM & LENOVO (SINGAPORE) PTE.LTD	<u>MANJUNATH M.YARADAKERI</u>
6	4367065	1043708	T.G.MADHAVAN UNNI,ADVOCATE & L.R.SWAMI CO	EDROOTS INTERNATIONAL & AMERICAN AUTO SERVICE PVT.LTD	<u>MANJUNATH M.YARADAKERI</u>
7	4046895	1040683	A.V.NATHAN ASSOCIATES & J.T.JHALA & CO.ADVOCATE	N.RANGA RAO & SONS PRIVATE LIMITED & ERIS LIFESCIENCES LIMITED	<u>MANJUNATH M.YARADAKERI</u>
8	4437568	1058208	NEWTON REGINALD & MAHTTA & CO	DUDE ME DESIGNS LLP & DUKE FASHIONS(INDIA)LTD	<u>MANJUNATH M.YARADAKERI</u>



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S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATIO N NO	AGENT NAMES	APPLICANT/OPPONENT NAME	NAME OF HEARING OFFICER
1	4256074	1023762	HEMA R. & LEGACY PARTNERS	ABBAS A & LEGACY PARTNERS	SHRI. SARIKA SAKHARAR. KADAM
2	4249000	1023810	PATENTOMARK & WORLDWIDE INTELLEC	IERT INDIA PRIVATE LIMITED & AMOL ARORA	SHRI. SARIKA SAKHARAR. KADAM
3	3976173	1016449	AMANDEEP SINGH & KHAITAN & CO. LTD B	JITH PHILIP & GODREJ & BOYCE MFG. CO. LTD	SHRI. SARIKA SAKHARAR. KADAM
4	4299423	1034707	GIMMI JOSEPH K., ADVOCATE & LALL & SETHI	VYSHNAVI INFORMATION TECHNOLOGIES & TREK BICYCLE CORPORATION	SHRI. SARIKA SAKHARAR. KADAM



No. TOP/
Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

CAUSE LIST

11 -05-2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	HEARING OFFICER NAME
1	4397711	1061948	UNIMARKS LEGAL SOLUTIONS & VISHESH AND ASSOCIATES	YUGEN PHARMACEUTICALS & ALKEM LABORATORIES LTD	<u>MANJUNATH M.YARADAKERI</u>
2	4463045	1063032	UNIMARKS LEGAL SOLUTIONS & ABUZAR ANSARI	DINESH KUMAR & PARESH MANODRA	<u>MANJUNATH M.YARADAKERI</u>
3	3538623	1048069	THE BUSINESS CYTALYST & HARIKRISHNA S HOLLA	SHRI.SWAMT TAPASYANANDRA & SRI FAMILY ENTERPRISES PVT.LIMITED	<u>MANJUNATH M.YARADAKERI</u>
4	3538623	1048916	THE BUSINESS CYTALYST & TAJ TRADE MARK	SHRI.SWAMT TAPASYANANDRA & UDUPI SRI KRISHNA VILAS THROUGH ITS PROPRIETOR K.PADMANABHA RAO	<u>MANJUNATH M.YARADAKERI</u>
5	4365345	1058910	JIMMI JOSE & LALL & SETHI	GIREESH KUMAR V & M/S.AERO CLUB	<u>MANJUNATH M.YARADAKERI</u>
6	4414930	1055328	IPR LAW ASSOCIATES & Y.J.TRIVEDI & CO	NIXMA TECHNOLOGY (INDIA) PVT LTD & NIRMA LIMITED	<u>MANJUNATH M.YARADAKERI</u>



Government of India
Trade Marks Registry
IP Building, GST Road, Guindy,
Chennai - 600 032.

OPPOSITION HEARING

CAUSE LIST

DATE : 11.05.2023

S.NO	APPLICATION /REGISTERED TRADE MARK NO	OPPOSITION/ RECTIFICATION NO	AGENT NAMES	APPLICANT/OPPONENT NAME	NAME OF HEARING OFFICER
1	4236825	1044224	ANUP JOACHIM T,ADVOCATE & TRADE MARK PROTEC CO.	DR. STEPHEN JOSEPH & THREE -N- PRODUCTS PVT .LTD.	SHRI. SARIKA SAKHARAR. KADAM
2	4364358	1043800	JURY BRIAN LAW OFFICES & KHAITAN & CO.	MRS.SELVARAVI VIJAYARAGHAVAN & LUPIN LIMITED	SHRI. SARIKA SAKHARAR. KADAM
3	4371601	1043660	PRADEESH P.L & S.BALAJANAKI	SERVOMAX LIMITED & SERVOMAX INDIA PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM
4	4371605	1043658	PRADEESH P.L & S.BALAJANAKI	SERVOMAX LIMITED & SERVOMAX INDIA PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM
5	4371604	1043661	PRADEESH P.L & S.BALAJANAKI	SERVOMAX LIMITED & SERVOMAX LIMITED PRIVATE LIMITED	SHRI. SARIKA SAKHARAR. KADAM